GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5062 ANSWERED ON:27.08.2010 INVESTOR EDUCATION INITIATIVE Ponnam Shri Prabhakar

Will the Minister of FINANCE be pleased to state:

- (a) whether merger and acquisition deals involving Indian companies crossed the \$30 billion mark during the first five months this year, up from about \$8.1 billion in the same period in 2009; and
- (b) if so, the details therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a)and (b): According to information received from Securities Exchange Board of India (SEBI) for the period January 2010 to May 2010, the actual value paid in open offers made in accordance with Takeover Regulations of SEBI, was \$0.13 billion as against \$0.35 billion during the corresponding period in 2009. According to information received from Reserve Bank of India (RBI), under the Foreign Direct Investment scheme of the Government, an amount of \$1.9 billion was paid by non residents to residents for shares of Indian companies during the period April 2009 to August 2009. The amount paid by non residents to residents for shares of Indian companies during the period April 2010 to June 2010 was \$1.07 billion.